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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ITA 557/2013**

THE DIRECTOR OF INCOME TAX – II Appellant
Through : Mr. Asheesh Jain, Senior Standing
Counsel with Mr. Vikrant A.
Maheshwari, Advocate.

versus

QUALCOMM INCORPORATED Respondent
Through : Mr. Tarun Gulati, Mr. Nishant
Thakkar and Mr. Vipin Upadhyay,
Advocates.

With

+ **ITA 558/2013**

THE DIRECTOR OF INCOME TAX – II Appellant
Through : Mr. Asheesh Jain, Senior Standing
Counsel with Mr. Vikrant A.
Maheshwari, Advocate.

versus

QUALCOMM INCORPORATED Respondent
Through : Mr. Tarun Gulati, Mr. Nishant
Thakkar and Mr. Vipin Upadhyay,
Advocates.

With

+ **ITA 559/2013**

THE DIRECTOR OF INCOME TAX – II Appellant
Through : Mr. Asheesh Jain, Senior Standing
Counsel with Mr. Vikrant A.
Maheshwari, Advocate.



versus

QUALCOMM INCORPORATED Respondent
Through : Mr. Tarun Gulati, Mr. Nishant
Thakkar and Mr. Vipin Upadhyay,
Advocates.

With

+ **ITA 560/2013**

THE DIRECTOR OF INCOME TAX – II Appellant
(INTERNATIONAL TAXATION)
Through : Mr. Asheesh Jain, Senior Standing
Counsel with Mr. Vikrant A.
Maheshwari, Advocate.

versus

QUALCOMM INCORPORATED Respondent
Through : Mr. Tarun Gulati, Mr. Nishant
Thakkar and Mr. Vipin Upadhyay,
Advocates.

With

+ **ITA 562/2013**

THE DIRECTOR OF INCOME TAX – II Appellant
Through : Mr. Asheesh Jain, Senior Standing
Counsel with Mr. Vikrant A.
Maheshwari, Advocate.

versus

QUALCOMM INCORPORATED Respondent
Through : Mr. Tarun Gulati, Mr. Nishant
Thakkar and Mr. Vipin Upadhyay,
Advocates.

With



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ITA 574/2015

QUALCOMM INCORPORATED Appellant
Through : Mr. Tarun Gulati, Mr. Nishant
Thakkar and Mr. Vipin Upadhyay,
Advocates.

versus

THE COMMISSIONER OF INCOME TAX -III, RANGE -III,
INTERNATIONAL TAXATION & ANR. Respondents
Through : Mr. Rahul Chaudhary, Senior
Standing Counsel with Mr. Sanjay
Kumar, Junior Standing Counsel.

With

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ITA 575/2015

QUALCOMM INCORPORATED Appellant
Through : Mr. Tarun Gulati, Mr. Nishant
Thakkar and Mr. Vipin Upadhyay,
Advocates.

versus

THE COMMISSIONER OF INCOME TAX -III, RANGE -III,
INTERNATIONAL TAXATION Respondent
Through : Mr. Rahul Chaudhary, Senior
Standing Counsel with Mr. Sanjay
Kumar, Junior Standing Counsel.

With

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ITA 577/2015

QUALCOMM INCORPORATED Appellant
Through : Mr. Tarun Gulati, Mr. Nishant
Thakkar and Mr. Vipin Upadhyay,
Advocates.

versus



THE DEPUTY COMMISSIONER OF INCOME TAX CIRCLE
3(1)(1), INTERNATIONAL TAXATION Respondent

Through : Mr. Rahul Chaudhary, Senior
Standing Counsel with Mr. Sanjay
Kumar, Junior Standing Counsel.

With

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ITA 640/2015

QUALCOMM INCORPORATED Appellant

Through : Mr. Tarun Gulati, Mr. Nishant
Thakkar and Mr. Vipin Upadhyay,
Advocates.

versus

THE COMMISSIONER OF INCOME TAX-III Respondent

Through : Mr. Rahul Chaudhary, Senior
Standing Counsel with Mr. Sanjay
Kumar, Junior Standing Counsel.

With

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ITA 671/2015

COMMISSIONER OF INCOME TAX Appellant

Through : Mr. Asheesh Jain, Senior Standing
Counsel with Mr. Vikrant A.
Maheshwari, Advocate.

versus

QUALCOMM INCORPORATED Respondent

Through : Mr. Tarun Gulati, Mr. Nishant
Thakkar and Mr. Vipin Upadhyay,
Advocates.

With

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ITA 673/2015

COMMISSIONER OF INCOME TAX Appellant



Through : Mr. Asheesh Jain, Senior Standing
Counsel with Mr. Vikrant A.
Maheshwari, Advocate.

versus

QUALCOME INCORPORATED Respondent
Through : Mr. Tarun Gulati, Mr. Nishant
Thakkar and Mr. Vipin Upadhyay,
Advocates.

With

+ **ITA 674/2015**

COMMISSIONER OF INCOME TAX Appellant
Through : Mr. Asheesh Jain, Senior Standing
Counsel with Mr. Vikrant A.
Maheshwari, Advocate.

versus

QUALCOMM INCORPORATED Respondent
Through : Mr. Tarun Gulati, Mr. Nishant
Thakkar and Mr. Vipin Upadhyay,
Advocates.

With

+ **ITA 708/2015**

COMMISSIONER OF INCOME TAX, Appellant
Through : Mr. Asheesh Jain, Senior Standing
Counsel with Mr. Vikrant A.
Maheshwari, Advocate.

versus

QUALCOMM INCORPORATED Respondent
Through : Mr. Tarun Gulati, Mr. Nishant
Thakkar and Mr. Vipin Upadhyay,
Advocates.



CORAM:
JUSTICE S.MURALIDHAR
JUSTICE PRATHIBA M. SINGH

ORDER
% **27.07.2017**

CM No. 14852-53/2015 (stay) in ITA No. 574/2015

CM No. 14856-57/2015 (stay) in ITA No. 575/2015

CM No. 14863-64/2015 (stay) in ITA No. 577/2015

CM No. 16783-84/2015 (stay) in ITA No. 640/2015

1. There is no occasion to pass any interim order at this stage. These applications are, accordingly, dismissed.

ITA Nos. 557/2013, 558/2013, 559/2013, 560/2013, 562/2013, 574/2015, 575/2015, 577/2015 & 640/2015

2. There is an adjournment slip on behalf of the Department.

3. List in due course.

ITA Nos. 671/2015, 673/2015, 674/2015 & 708/2015

4. There is an adjournment slip on behalf of the Department.

5. List along with ITA Nos. 557 to 560/2013 and batch.

S.MURALIDHAR, J

PRATHIBA M. SINGH, J

JULY 27, 2017

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